

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 105 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2018

NAME OF THE COMPANY: Mr. Gobinder Singh Chopra &Ors Vs. M/s Mr. Preminder Singh & Ors.

SECTION OF THE COMPANIES ACT: 397/398

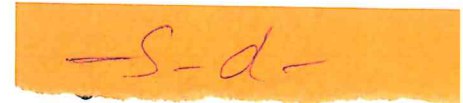
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Vinay Shukla.		
	For the Respondent:	Ms. Nishtha Khurana, Advocate for R-1 to 4 Mr. Deepak Agarwal, Advocate for R-6		

ORDER

Both counsels confirm that talks of compromise are likely to be effected. They therefore pray for an adjournment. To come up for directions on 18th July, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)